

28.

O.A.No. 962/90

25-9-1990.

Present : None.

As the lawyers are reported
to be on strike, adjourned to

06-11-90

Dilekam
(D.K. CHAKRAVORTY)
MEMBER (A)

Om
(P.K. KARTHA)
VICE CHAIRMAN

6.11.90.

962/90

Present : Applicant in person.
None for the respondents.

The applicant who is present in person states
he has filed an MP on 6.11.90 under filing No.8358 praying
that he may be allowed to withdraw the application as his
grievances are being favourably considered by the respondents.
For the reasons mentioned in the MP, we allow the prayer
contained therein. The application is disposed of as
withdrawn.

Dilekam
(D.K. CHAKRAVORTY)
MEMBER (A)

Om
(P.K. KARTHA)
VICE CHAIRMAN